

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**FORTY-FIRST REPORT**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI  
*December, 1955***

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri P. Natesan.
3. Shri Raghunath Singh.
4. Shri Nageshwar Prasad Sinha.
5. Shri Ganesh Sadashiv Altekar.
6. Shri Goswamiraja Sahdeo Bharati.
7. Shri Narendra P. Nathwani.
8. Shri Radheshyam Ram Kumar Morarka.
9. Shrimati Ila Palchoudhuri.
10. Shri N. Rachiah.
11. Dr. Natabar Pandey.
12. Shri Bhawani Singh.
13. Shri T. B. Vittal Rao.
14. Shri C. Madhao Reddi.
15. Shri N. Sreekantan Nair.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*.

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1, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Forty-first Report.

2. The Committee met on the 3rd December, 1955 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 9th December, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 9th December, 1955 were also invited to be present at the sitting. All of them attended the sitting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 9th December, 1955, recommended the following time-table:—

- |   |  |
|---|--|
| (1) Resolution regarding Industrial Service Commission.   | Out of the total time of 2 1/2 hours allotted to this resolution 4 minutes were taken up on the 25th November 1955. The balance of 2 hours and 26 minutes may be completed on the 9th December 1955. |
| (2) Resolution regarding Appointment of a Committee to examine Community Projects and National Extension Service Schemes. | 2 hours and 50 minutes.  |
| (3) Resolution regarding National Minimum Wage.   | 2 hours and 20 minutes.  |
| (4) Resolution regarding Statutory Body for enrolling members to certify Costing results.                                 | 2 hours and 20 minutes.  |

M. ANANTHASAYANAM AYYANGAR

NEW DELHI;  
The 5th December, 1955.

## APPENDIX

### **Motion re: Adoption of the Forty-first Report of Committee on Private Members' Bills and Resolutions.**

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 9th December, 1955:—

“That this House agrees with the Forty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 6th December, 1955.”

[L. S. Deb. dated 9th December, 1955.]